

F.No.276/67/2014-CX.8A (Pt.)  
Ministry of Finance  
Department of Revenue  
Central Board of Excise & Customs  
(Legal Cell)

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'C' Wing, 5<sup>th</sup> Floor, HUDCO-VISHALA Building  
Bhikaji Cama Place, R.K. Puram,  
New Delhi-66: dated the 15.05.2017

Instruction

To,

1. All Principal Chief Commissioners/Chief Commissioners of Customs, Central Excise and Service Tax;
2. Director Generals of DRI/CEI;
3. <webmaster.cbec@icegate.gov.in>

Sir/Madam,

SUB: Observation of Hon'ble Supreme Court in SLP (C) 3272-3276/2015- CCE, Ahemdabad-III vs. Gujarat State Petronet Ltd.; Need to carry out remedial action- reg.

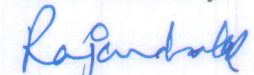
I am directed to refer to the observations of the Hon'ble Supreme Court vide order dated 21.04.2017 (copy of the order available on Supreme Court website [www.courtnc.nic.in](http://www.courtnc.nic.in)) in the subject Special Leave Petition (SLP).

2. The Hon'ble Supreme Court, while hearing the subject SLP filed by the Department expressed its displeasure at the perfunctory manner in which the SLP was filed wherein according to the Listing Proforma of the said SLP, the tax effect in the case was mentioned as "not applicable". However, as per Page 'C' of the SLP Paper Book, the tax effect was indicated as Rs. 7.35 Crores. The Supreme Court also imposed a cost of Rs. 25,000/- on the Department. Remedial action in the subject case is being taken by this office.

3. In view of the above, I am directed to request you to take steps concerning your zone to ensure that the particulars including revenue shown in the SLP Paper Book which includes Listing Proforma filed in pending cases are correct. In case any anomaly is noticed, the remedial action should be immediately taken in coordination with Sh. B. K. Prasad, Additional Government Advocate, Central Agency Section, M/o Law & Justice, Supreme Court Compound, New Delhi and the DLA, CBEC under intimation to this office.

This issues with the approval of Member (Customs & Legal).

Yours faithfully,



(Rajendra Kumar)

Director (Legal)

Tel: 011-26162152

Copy to:

1. The Commissioner, Directorate of Legal Affairs, CBEC, Rajendra Bhawan, New Delhi for information and necessary action.